

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

CIRCULAR

No. _____/CISCO Webex Licence/Comp./2020

Dated _____

To

Ld. Officer In-charges,
Computer Branch AND Judicial Branch,
Central/West/North/North-West/South/South East/South West/East/North East/
Shahdara/New Delhi District and Rouse Avenue Courts Complex,
Tis Hazari, Karkardooma, Saket, Patiala House, Dwarka, Rohini and
Rouse Avenue Courts Complex,
Delhi/New Delhi

Sub: MIGRATION OF DATA TO CISCO WEBEX LICENCE-ENTERPRISE VERSION.

Sir/Madam,

Reference is invited to the subject matter. This is to inform you that in terms of decision of Centralized Computer Committee and approval of learned Principal District & Sessions Judge (HQs), the Delhi District Courts are going to migrate to the Enterprise Version of CISCO WebEx from 01.01.2021.

It may be noted that though the **existing user id and password will remain same** after migrating to the Enterprise Version of CISCO WebEx, but the meeting recordings, if any, stored in the cloud storage of the Cisco Webex app (currently used by the courts) will be lost. Accordingly, all the users are requested to download the existing data of recordings, if any, as per the procedure explained in the annexed documents preferably by 31.12.2020 and back-up thereof be created accordingly.

Any query or assistance may please be addressed telephonically to the DSA/SA available in the respective court complex. The step-by-step procedure is also being uploaded on the website of Delhi District Courts.

(Bharat Parashar),
Spl. Judge CBI-PC Act/
Chairman, Centralized Computer Committee
Delhi District Courts

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Copy forwarded for information and necessary action to:

1. Learned Principal District & Sessions Judge (HQs)/East/New Delhi/South West/West/North West/South/North East/South East/Shahdara/North and RACC Court Complexes, Tis Hazari/Saket/Rohini/Karkardooma/Patiala House/Dwarka and Rouse Avenue Court Complexes, Delhi/New Delhi with request to circulate the above information amongst all the Judicial Officers posted within respective district/court complex.
2. AO (Judicial)/Branch In-charge, Computer Branch and Judicial Branch of all Districts/Court Complex, Delhi/New Delhi
3. Dealing Official, Website to upload the procedure for migration of data and this circular on official website of Delhi District Courts
4. Reader to the undersigned.

(Bharat Parashar),
Spl. Judge CBI-PC Act/
Chairman, Centralized Computer Committee
Delhi District Courts